

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 571
ANSWERED ON 04.02.2026

SABHASAAR INITIATIVE

571. SHRI DIGVIJAYA SINGH:

SMT. PHULO DEVI NETAM:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a)** the State-wise/UT-wise number of Panchayats that have adopted the SabhaSaar initiative;
- (b)** the State-wise/UT-wise number of Panchayats functionaries trained in using the SabhaSaar platform;
- (c)** whether the AI model powering SabhaSaar transmits or stores data on external servers or via third-party service providers, along with the names of such providers;
- (d)** whether the Ministry has issued any data protection and privacy guidelines for SabhaSaar, particularly concerning consent and secure storage of audio-visual records; and
- (e)** what measurable indicators have been created on the portal to track Gram Sabha frequency, attendance and action taken using SabhaSaar data?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a)** The Ministry of Panchayati Raj launched SabhaSaar, an AI-enabled voice-to-text meeting summarisation tool, on 14th August 2025. SabhaSaar has been made available to all States/UTs, and Gram Panchayats are progressively adopting it for routine Gram Sabha and Panchayat meetings. As on 29.01.2026, a total of 1,11,486 Gram Panchayats have used the SabhaSaar tool for automated meeting summarisation across States/UTs. The State-wise/ UT-wise details are placed at **Annexure**.

(b) The Ministry is continuously striving to create greater awareness about the functionalities of SabhaSaar. Due to the simplicity of its use, a standard operating procedure was conveyed to the States/UTs which conveyed it further to the Panchayats. Several physical and virtual sessions have been organised by the Ministry for State/UT officials to demonstrate the functionality. The States took further action to disseminate the information among Panchayats.

(c) The AI model used in SabhaSaar operates on AI and cloud infrastructure provisioned through the IndiaAI Compute Portal under the IndiaAI Mission of MeitY. Data is processed within the Government framework and is not shared with any external third-party service provider.

(d) The IndiaAI Mission under MeitY serves as the nodal agency for governance of the underlying AI infrastructure and the data generated, thereof. All matters pertaining to data privacy and storage are regulated as per the extant rules namely Digital Personal Data Protection (DPDP) issued vide the Gazette of India No. CG-DL-E-14112025-267650, Part II—Section 3—Sub-section (i), dated 13th November 2025.

(e) The SabhaSaar platform enables structured capture and analysis of Gram Sabha proceedings and supports monitoring of key parameters such as frequency/ type of Gram Sabha meetings and participation. The system facilitates recording of the meeting type, date and conduct of Gram Sabha meetings, preparation of minutes through voice-to-text transcription, and validation of records by Panchayat functionaries. Attendance and deliberations are captured as part of the proceedings, and action points emerging from Gram Sabha resolutions are documented to enable tracking of follow-up and compliance.

Annexure

Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 571 answered on 04.02.2026 regarding ‘SabhaSaar Initiative’.

Statewise Adoption Status of SabhaSaar

S.No	State/UT Name	Total GPs & Equivalents	No of GPs & Equivalents with MoM Generated
1	Andaman And Nicobar Islands	70	20
2	Andhra Pradesh	13327	9285
3	Arunachal Pradesh	2108	91
4	Assam	2664	25
5	Bihar	8054	6357
6	Chhattisgarh	11688	8834
7	Goa	191	12
8	Gujarat	14611	3401
9	Haryana	6227	3058
10	Himachal Pradesh	3615	374
11	Jammu And Kashmir	4291	1520
12	Jharkhand	4345	3463
13	Karnataka	5949	3044
14	Kerala	941	522
15	Ladakh	193	166
16	Lakshadweep	10	0
17	Madhya Pradesh	23011	2721
18	Maharashtra	27964	5869
19	Manipur	3175	21
20	Meghalaya	6859	0
21	Mizoram	855	12
22	Nagaland	1312	15
23	Odisha	6794	6720
24	Puducherry	108	0
25	Punjab	13236	1174

26	Rajasthan	11206	2948
27	Sikkim	199	1
28	Tamil Nadu	12482	12451
29	Telangana	12849	2195
30	The Dadra And Nagar Haveli And Daman And Diu	42	40
31	Tripura	1194	1080
32	Uttarakhand	7801	4528
33	Uttar Pradesh	57695	31477
34	West Bengal	3339	62
	Total	2,68,405	1,11,486

Data as on 29 January 2026

**Sabhasaar has not been adopted in Delhi and Chandigarh, as there are no Panchayats in these regions.*